

**SECTION – XVI**

MATTER FOR: 19.02.2015

COURT NO. :

ITEM NO. :

**IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION**

**CIVIL APPEAL NOS. 6448 - 6452 OF 2011**

**YOGENDRA KUMAR JAISWAL ETC. ... APPELLANTS**

**-VERSUS -**

**STATE OF BIHAR & ORS. ... RESPONDENTS**

**WITH**

**CIVIL APPEAL NO. 6460 OF 2011**

**SHIVA SHANKAR VERMA ... APPELLANT**

**-VERSUS -**

**STATE OF BIHAR & ORS. ... RESPONDENTS**

**REVISED OFFICE REPORT**

The Court on 11<sup>th</sup> December, 2013 has reserved the Judgment in the matters above-mentioned.

AND the matters were listed before the Hon'ble Court on 8<sup>th</sup> December, 2014, when the Court was pleased to pass the following Order :

*“The matters were heard for some time.*

*Upon being asked for some clarification, the learned counsel appearing for the parties have submitted that they would submit a convenience volume within three weeks from today.*

*They may file the same on or before 5<sup>th</sup> January, 2015.*

*List the matter for further hearing on 27<sup>th</sup> January, 2015, at 2:00 p.m., before the appropriate Bench.”*

It is submitted that Mr. Gaurav Agrawal, Counsel on behalf of the Appellants was on 5<sup>th</sup> January, 2015 filed Convenience Volume as per order dated 8<sup>th</sup> December, 2014 and Mr. Gopal Singh, Counsel on behalf of the Respondents was on 15<sup>th</sup> January, 2015 filed Written Submission in C.A. Nos. 6448-6452 of 2011. Both the documents were placed before His Lordship on same day.

It is further submitted that Mr. Santosh Mishra, Advocate on behalf of the Intervenor with the permission of the Court was on 16<sup>th</sup> February, 2015 filed Written Submission in C.A. Nos. 6448-6452 of 2011 and the same was placed before His Lordship on same day.

The appeals above-mentioned are listed before the Hon'ble Court with this office report.

DATED THIS THE 18<sup>th</sup> DAY OF FEBRUARY, 2015.

ASSISTANT REGISTRAR

Copy to:- Mr. Gaurav Agarwal, Advocate  
Mr. M.P. Jha, Advocate  
Mr. Gopal Singh, Advocate  
Mr. Santosh Mishra, Advocate

*maya*

ASSISTANT REGISTRAR